

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/135(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	ASHLEY BRIAN HYAMS VS GREENTECH IT CITY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Financial Creditors

Mr. S. Banerjee, Adv.
Mr. Snehasish Chakraborty, Adv.

For Corporate Debtor

Ms. Urmila Chakraborty, Adv.
Ms. Madhuja Barman, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **20.08.2024**.

**Satyajit Roy
(Court Officer)**